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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ C.O. (COMM.IPD-TM) 355/2021

INDER RAJ SAHNI PROPRIETOR M/S SAHNI COSMETICS

..... Petitioner

Through: Mr. M.K. Miglani, Mr. Hardik Gogia
and Mr. Akash Singh, Advocates.

versus

NEHA HERBALS PVT. LTD. AND ANR.

..... Respondents

Through: Mr. Sachin Gupta, Ms. Prashansa
Singh and Mr. Rohit Pradhan,
Advocates.

+ C.O. (COMM.IPD-TM) 455/2022

**INDER RAJ SAHNI M/S SAHNI COSMETICS, 4650, GALI
MOHAR SINGH JAT, PAHARI DHIRAJ, DELHI**

..... Petitioner

Through: Mr. M.K. Miglani, Mr. Hardik Gogia
and Mr. Akash Singh, Advocates.

versus

**VIKAS GUPTA, 5240, KOLHAPUR HOUSE, KAMLA NAGAR,
DELHI**

..... Respondent

Through: Mr. Sachin Gupta, Ms. Prashansa
Singh and Mr. Rohit Pradhan,
Advocates.

+ CS(COMM) 207/2023

VIKAS GUPTA AND ANR

..... Plaintiffs

Through: Mr. Sachin Gupta, Ms. Prashansa
Singh and Mr. Rohit Pradhan,
Advocates.



versus

M/S SAHNI COSMETICS

..... Defendant

Through: Mr. M.K. Miglani, Mr. Hardik Gogia
and Mr. Akash Singh, Advocates.

**CORAM:
HON'BLE MR. JUSTICE SANJEEV NARULA**

**ORDER
21.02.2024**

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1. It is already 4:25 PM. Due to paucity of time, it is not possible to take up these matters today. The matters will be taken up in the post-lunch session on the next date of hearing.
2. List on 18th March, 2024.

SANJEEV NARULA, J

FEBRUARY 21, 2024
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